

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No203
CP(IB) 270 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kailash Devbuild (India) Pvt Ltd

.....Applicant

V/s

Inox Wind Infrastructure Services Ltd

.....Respondent

Order delivered on 14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.

For the Respondent : Mr. Pratik Thakkar, Adv.

ORDER

Learned Counsel for the Operational Creditor appeared. Learned Counsel for the Corporate Debtor appeared.

Pleadings are complete.

List for hearing on 18.04.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**